

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:632  
ANSWERED ON:03.08.2011  
PASSENGERS MISBEHAVIOUR ON AI FLIGHTS  
Pakkirappa Shri S.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether cases of passengers misbehaviour on board Air India's flights have increased during the past one year;
- (b) if so, the details thereof for the years 2010 and 2011;
- (c) whether the Directorate General of Civil Aviation (DGCA) is contemplating to enforce strict norms to prevent such incidents; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a): No, Madam.

(b): Does not arise.

(c) and (d): Aircraft Rules, 1937 provide for strict action against acts of assault and other acts of interference against crew members and endangering safety or jeopardizing good order and discipline.